

Annexure - 8
Manan Apparels Limited; CIRP commenced on 30.01.2024;
List of creditors as on 12.07.2024
List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC				Amount of contingent claim	Amount of any mutual dues, that may be set off
1	Groyyo Private Limited	13.02.2024	₹ 14,209,908.00	₹ 14,209,908.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	New Wash Dryers	13.02.2024	₹ 462,697.00	₹ 446,751.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 15,946.00	₹ 0.00	
3	Shree Creation	13.02.2024	₹ 341,406.00	₹ 336,685.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 4,721.00	₹ 0.00	
4	Wash and Care Process	12.02.2024	₹ 2,367,399.00	₹ 2,117,399.00	Goods and Services	₹ 0.00	₹ 0.00	Yes	N/a	₹ 0.00	₹ 0.00	₹ 250,000.00	₹ 0.00	
5	Char Bhuja Wash Care	15.02.2024	₹ 3,295,871.00	₹ 2,395,871.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 900,000.00	₹ 0.00	
6	R G Chavan	16.02.2024	₹ 59,150.00	₹ 57,398.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 1,752.00	₹ 0.00	
7	Y K Desai & Co.	13.02.2024	₹ 1,948,170.00	₹ 1,948,170.00	Professional Fee	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
8	Dataar Garment Process	26.02.2024	₹ 3,127,130.00	₹ 2,279,097.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 848,033.00	₹ 0.00	
9	KGN Garment Process	29.02.2024	₹ 265,497.00	₹ 234,187.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 31,310.00	₹ 0.00	
10	Accessories India Private Limited	02.03.2024	₹ 318,081.00	₹ 315,749.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 2,332.00	₹ 0.00	
11	Lalitkumar Shrikishan Jhanwar	05.03.2024	₹ 228,754.00	₹ 1.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 228,753.00	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
12	Pradeep Kumar Pradhan	07.03.2024	₹ 862,682.00	₹ 1.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 862,681.00	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
13	Nav Labels Private Limited	07.03.2024	₹ 210,881.00	₹ 208,875.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 2,006.00	₹ 0.00	
14	Chauhan Management Services	04.03.2024	₹ 31,974.00	₹ 31,703.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 271.00	₹ 0.00	
15	Lakshmi Tex	22.02.2024	₹ 3,196,008.00	₹ 2,010,068.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 1,185,940.00	₹ 0.00	The claim has been provisionally admitted and no any proof received regarding Interest therefore Interest amount is not considered
16	Athenia Facilities Management	21.03.2024	₹ 202,314.00	₹ 202,314.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
17	Mohammed Haneef- Hanif Mending work	20.03.2024	₹ 324,172.00	₹ 324,172.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
18	Tara Corporation	20.02.2024	₹ 1,386,359.00	₹ 1,362,710.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 23,649.00	₹ 0.00	
19	Sands Synergy (P) Limited	13.02.2024	₹ 1,894,763.00	₹ 1,082,660.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 812,103.00	₹ 0.00	
20	Vaishnawi Global	26.03.2024	₹ 4,632,683.00	₹ 2,057,437.00	Goods and Services	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 2,329,879.00	₹ 245,367.00	The claim has been provisionally admitted and further clarification/ Additional documents has been sought from the claimant which is yet to be received.
20	Total		₹ 39,365,899.00	₹ 31,621,156.00		₹ 0.00	₹ 0.00			₹ 0.00	₹ 0.00	₹ 6,407,942.00	₹ 1,336,801.00	

Note :

1. As per Regulation 14 of IBC 2016-
Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.